

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.5/97 in DA 753/96

New Delhi, this 15th day of April, 1997

Hon'ble Dr. Jose P. Verghese, VC(J)
Hon'ble Shri S.P. Biswas, Member(A)Balbir Singh, Inspector
s/o late Shri Saheb Ram
Qr.No.208, Police Colony
Hauz Khas, New Delhi-110 016 .. Petitioner

(By Advocate Shri B.S. Oberoi)

Vs.

1. Shri Nikhil Kumar
Commissioner of Police
Police Hqrs., MSO Building
IP Estate, New Delhi
2. Shri Sudhir Yadav
Dy. Commissioner of Police (P&L)
5, Rajpura Road, Delhi
3. Shri Kishan Kumar
Dy. Commissioner of Police (North East)
Seelampur, Delhi .. Respondents

(By Advocate Shri Arun Bhaddwaj)

ORDER (oral)

Dr. Jose P. Verghese

Learned counsel for the petitioner seeks withdrawal of the petition. Liberty is granted to the petitioner. The contempt petition is disposed as withdrawn and the notice is discharged.


 (S.P. Biswas)
 Member(A)


 (Dr. Jose P. Verghese)
 Vice-Chairman(J)

/gtv/